## **Declaration of Assets and Liabilities**

Year 2024-25

I, <u>Vikash Kuma Prasad</u>, son/daughter/wife of <u>Shri Sheo shankar Prasad</u>,

Aged <u>35</u> years, belonging to <u>Bihar legislative assembly secretariat</u> service and presently working as <u>Assistant Section Officer</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

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## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

19/2/25

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant- 1 Name SHEO SHANKAR PRASAD (Father)	Dependant- 2 Name SMT. ANITA DEVI (Mother)	Dependant- 3 Name Kashvi (Daughter)
(i)	Cash	Rs- 49000/-	Rs- 25000/-	Rs- 12000/-	Rs- 11000/-	1
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C-Rs 38000/- PPF-44016/-	-	-		
(iii)	Bonds, Debentures and Shares in companies	MF- 3000/- PER MONTH		-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NSC- 25000/- POST OFFICE RD - 3000/- PER MONTH	-		-	
(v)	Motor Vehicles (details of make, etc.)	-		-	-	-
(vi)	Jewellery (give details of weight and value)	130 gm gold	90 gm gold		50 GM GOLD	
(vii)	Other assets, such as values of claims / interests		-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant-1 Name SHEO SHANKAR PRASAD	Dependant- 2 Name SMT. ANITA DEVI	Dependant-3 Name Kashvi (Daughter)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		UNDEVIDED PARENTAL POPERTY APPROX 1.5 KATTHA AT JEHANABAD	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	1	UNDIVIDED PARENTAL PROPERTY APPROX 4 KATTHA AT DHANBAD	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-	-	Ī
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		UNDIVIDED PARENTAL POPERTY APPROX 1.2 KATTHA AT DHANBAD	-	•
(v)	Others (such as interest in property)	-		-	-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2025	
(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL PATNA		
(ii) Loans from financial institutions		-	
(iii) Government Dues: (a) dues to departments dealing with government accommodation	- -	-	
(b) dues to departments dealing with supply of water	-	-	
(c) dues to departments dealing with supply of electricity		-	
(d) dues to departments dealing with telephones		-	
(e) dues to departments dealing with government transport (including aircraft and helicopters)		•	
(f) Other dues, if any		-	
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2024-2025 WITH RS-59654/- PAN NO BJOPP6910N		
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-		
	(ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity  (d) dues to departments dealing with supply of electricity  (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which	(i) Loans from Banks  (ii) Loans from financial institutions  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity  (d) dues to departments dealing with supply of electricity  (d) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which income Tax [Also indicate the assessment yea	

(iv) Property Tax -	-
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GPF/CPF/PRAN No.

110194057667

Gender

(M/F)

Date of Birth

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(DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

**JEHANABAD** 

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. I am entitled for 1/2 of this property . At present, the property belongs to my parent.

Signature likarh fumats

Name of Employee: VIKASH KUMAR PRASAD

Place: PATNA Date: 13.02.2025 .

Designation:

Assistant section officer

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.